

29

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A No. 1245/93

AND

C.P. No. 234/99

New Delhi: this the 8<sup>th</sup> day of February, 2000.

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A).

HON'BLE MR. KULDIP SINGH MEMBER (J)

D. S. Chopra,  
S/O Late Sh. M. S. Chopra,  
R/o B-227, DDA Flats,  
Timarpur,  
Delhi -54

..... applicant.

(By Advocate: Shri Arun Bhardwaj)

Versus

1. Delhi Administration,  
through its Secretary,  
Directorate of Technical  
Education,  
Rouse Avenue,  
New Delhi.

2. Secretary,  
Ministry of Human Resources Development,  
Govt. of India,  
Shastry Bhawan,  
New Delhi.

3. Secretary,  
Union Public Service Commission,  
Cholpura House,  
Shahjahan Road,  
New Delhi

.... Respondents.

(By Advocate: Shri Surat Singh )

ORDER

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A).

Applicant seeks appointment as Fireman  
Instructor (Printing Technology). He possesses  
a post graduate diploma in Book publishing. One of  
the essential qualification for appointment to the  
post of Foreman Instructor (Printing Technology) as  
per relevant Recruitment Rules is a Diploma in  
Printing & Allied Trades (or its equivalent).

2

The question for adjudication is whether the post graduate Diploma in Book publishing possessed by applicant can be deemed to be equivalent to a Diploma in Printing & Allied Trades.

2. Heard both sides.

3. From a perusal of applicant's own representation dated 25.5.99 placed at pages 245-250/c of respondents' relevant file No.11/382/89/TE/AD which has been shown to us, it is clear that he asserts that the expression Diploma in Printing & Allied Trades means either Diploma in Printing or Diploma in Allied Trades, and the post graduate Diploma in Book Publishing possessed by him is equivalent to a Diploma in Printing Technology and on that basis he is eligible for appointment.

4. However, the Association of Indian Universities which is the competent authority to determine the equivalence of different academic/professional course curricula in their letter dated 22.11.91 (page 140/c of above file of respondents) have stated clearly that the diploma in Book Publishing and Diploma in Printing Technology have different course objectives, curriculum, eligibility requirements etc. and there does not seem to have justification for considering equivalence of the programmes. This view has been endorsed by the Ministry of HRD (Dept. of Secondary Education & Higher Education) in their letter dated 6.12.99 addressed to respondents.

5. In the light of the above, we are satisfied that applicant does not possess one of the essential qualifications for consideration for appointment as Foreman Instructor (Printing Technology), and the OA warrants no interference. In this background, C.P.No.243/99 also warrants no further action.

6. OA No.1245/93 and C.P.No.243/99 are dismissed No costs.

7. Let a copy of this order be placed in each case record.

Kul  
Kul  
( KULDIP SINGH )  
MEMBER(J)

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Adige  
( S. R. ADIGE )  
VICE CHAIRMAN(A).

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